

[Shri Bapusaheb Parulekar]

districts. From the deposits available in Kolhapur and Ratanagiri, they have been leased out to M/s Indian Aluminium Company at Belgaum and deposits to the extent of 225 lakhs tonnes have been leased out to BALCO.

Considering this position, State Industrial Corporation of Maharashtra carried investigation to know the possibilities of setting a project of allumina plant with a capacity of minimum 3 lakhs T.P.A.

State Industrial Corporation of Maharashtra has submitted an application to Central Government on 21-5-1981 for grant of letter of intent. It is indicated in the application that 90 per cent of export obligation will be undertaken for that purpose.

State Industrial Corporation of Maharashtra has got in contact a number of allumina dealers and aluminium manufacturers all over the world for supply of allumina on long term basis. In response to this most of the buyers have asked for production specifications and are interested in negotiating price terms for supply of alumina on a long term basis. However without having letter of Intent it will not be possible for the State Government to negotiate specifically on these lines.

I, therefore, request the Government to clear the project at an early date.

(iv) ALLEGED EXCESSES BY ANTI-SOCIAL ELEMENTS AND MIS-BEHAVIOUR BY POLICE IN PATNA ON THE OCCASION OF 'BIHAR BANDH' ON 19TH JANUARY, 1982.

श्री रामाबल्लार शास्त्र: (पटना) :  
उपाध्यक्ष कहोदय, गत 19 जनवरी, को बिहार बंद के सिलसिले में मैं अपने निर्वाचन क्षेत्र पटना में कार्य कर रहा था उस दिन बन्द के समर्थन में मैं दिन भर जुलूस लेकर शहर में घूमता और लोगों से बन्द में भाग लेने के लिए अपील करता फिरा। इसके लिए मुझे एक दर्जन सभाओं में भाषण भी करना पड़ा। लोगों में ट्रेड यूनियनों की अभियान समिति द्वारा प्रचारित तेरह सूची मांगों के समर्थन में बड़ा जोश और

उत्साह था। सम्पूर्ण पटना शहर बन्द रहा, सारा कारोबार ठप्प रहा। दूकानें तो बिल्कुल बन्द थी हीं, बकों और बीमा कम्पनियों तथा अन्य कार्यालयों में भी पूरी हड़ताल रही

हड़ताल को असफल बनाने के लिए सरकार तथा कांग्रेस कार्यकर्ताओं ने भी कुछ उठा नहीं रखा। बन्द समर्थकों को आतंकित करने के लिए समाज विरोधी तत्व एवं अपराधकर्मी गाड़ियों में हथियार भर कर शहर में घूमते रहे। उन लोगों ने पटना जनरल पोस्ट आफिस के सामने मेरे जुलूस तथा मुझ पर कातिलाना हमला करने की कोशिश की। परन्तु हजारों की भीड़ के कारण वे अपना नापाक इरादा पूरा नहीं कर सके। उसके बाद उन लोगों ने फँजर रोड स्थित बीमा कार्यालय के अहाते में घुस कर हड़ताली कर्मचारियों को डराया धमकाया तथा पोस्टरों, फ़ैस्टनों एवं नारा पट्टों को फाड़ कर फेंक दिया। पटना के निकट फुलवारी शरीक में उन लोगों ने बन्द समर्थक जुलूस पर हमला कर भारतीय कम्युनिस्ट पार्टी के दो तथा लोकदल के एक यानी तीन कार्यकर्ताओं को बुरी तरह घायल कर दिया।

इतना ही नहीं, पुलिस ने गांधी मैदान थाना के पुलिस प्रभारी के नेतृत्व में सैटल बैंक के निकट मेरे द्वारा संबोधित की जा रही शांत सभा पर बिना किसी उकसावे के लाठी-चार्ज किया, जिसमें दस वर्ष के बच्चों समेत कई व्यक्तियों को चोटें आयीं। उक्त पुलिस प्रभारी ने मेरे साथ अश्लिष्ट व्यवहार भी किया तथा मेरे पैट में डंडे का हूड़ा घुसेड़ देने की धमकी दी। ये सारी घटनाएं पटना के ए० डी० एम० के सामने घटीं। पुलिस अधिकारी की इस शर्मनाक हरकत से वहाँ के नागरिकों में घोर-क्षोभ व्याप्त है।

अतः केन्द्रीय सरकार से मेरा यह अनुरोध होगा कि, वह उस दिन की उक्त घटनाओं के विशेषतया मेरे और अन्य

लोगों के साथ पुलिस के दुर्व्यवहार की आवश्यक जांच करवा कर अपराधियों को सजा देने की व्यवस्था करें।

(v) NEED FOR MORE FUNDS FOR DEVELOPMENT OF UTTARAKHAND REGION OF UTTAR PRADESH.

SHRI T. S. NEGI: (Tehri-Garhwal): Since the coming to power of the present Government in 1980, a number of pronouncements were made to the effect that the Government of India will give to U.P. Government per capita financial aid and assistance for its Hill area Budget at par with Himachal Pradesh.

These pronouncements became sharper and more and more pronounced during the election campaign for the bye-election of the Garhwal Parliamentary Constituency. So far as Banks are concerned, the credit deposit ratio remains as exploitive of the Hill people as before. It is however, regretted that the Government of India have not kept their word since 1980-81 Budget year. Besides, whatever aid and assistance has been given by Centre to U.P. Government under this head though far shorter than the Himachal rate, it has been misutilised or misdirected by the authorities to nurse a particular tract leaving Pithoragarh, Almora, Nainital (Hill side) Garhwal, Chamoli, Tehri Utterkashi and Dehra Dun high and dry. Not only this, the total strategy of hill development conceived in 1974-75 has been retarded by taking course to all sorts of political and partisan considerations.

The middle sector of Himalayas facing China, which UP's Hill area constitutes is thus undergoing a suffering and neglect which may cause an explosive situation as existing on almost every state and area of our National frontier due to the utter disregard to reality and failure of the Government of India to come up to the aspiration of these people. Sheer neglect of even the primary needs of the people who contribute one of the bravest contingent of our Armed Forces is to say the least a matter of grave national concern.

I call the attention of the Government of India and particularly of

Prime Minister herself to do the following:—

1. Provide funds for development of Uttarakhand region of U.P. at par with per capita aid and assistance available to Himachal.

2. Take vigorous measures for rehabilitation of ex-soldiers of the area.

3. Adopt a correct plan model which, while developing the area's prosperity, safeguards its technology and its very existence from man-made disasters.

4. Make sure that funds allotted to Eight Hill Districts are not squandered away by UP Government for development of a non-hilly part of a district.

5. Immediately call a meeting of Economists, agricultural forestry scientists, Botanists, Ecologists and people with practical knowledge to provide a new model of development of hill areas which will strengthen the economic base of the area and the nation without destroying the gifts of nature.

(vi) NEED FOR ASSISTANCE TO ORISSA GOVERNMENT FOR ERADICATION OF TUBERCULOSIS.

SHRI CHINTAMANI JENA (Balsore): Sir, I wish to raise the following matter of urgent public importance under Rule 377. Serious situation has been prevailing in Orissa on account of the spreading of tuberculosis at a very fast rate. A team of experts has recently undertaken a survey all over the State. They have detected as many as 5 lakh T.B patients particularly in the industrial areas of Puri, Chilika, Kaluparaghat, G-Udaygiri, Nawarangpur, Simitigura, Bisham Cattack, Rajgangpur, Rourkela, Sundergarh, and Sambalpur of the State. It is a matter of great concern that at least 10,000 persons, most of whom are tribals, fall victims to this dangerous disease every year.

This disease is spreading to the other parts of the State mainly in the absence of proper treatment. Government of Orissa has been taking steps to check the spreading of this disease B.C.G. vaccinations have been given to the children and school students: T.B. cure centres have been opened in the headquarters of six districts. But, all